

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2025

Dated 18.02.2025

To,
The Ld. Registrar General,
Hon'ble High Court of Delhi,
New Delhi.

Through,
Ld. Principal District & Sessions Judge (HQS),
Central, Tis Hazari Courts,
Delhi.

Subject: Appointment of Election Commission/Returning Officer by
the Delhi Bar Association.

Respected Sir,

This is to inform you that as per communication dated 15.02.2025 received by the Election Committee on 18.02.2025, the Delhi Bar Association has appointed the Election Commission as well as Returning Officer. Copy of the said communication is also annexed herewith. Necessary directions have also been issued to the officials concerned to co-ordinate with the Election Commission/Returning Officer in consultation with the Election Committee for smooth conduct of the election as well as for taking necessary steps for procurement of EVMs/Ballot Papers, setting up card reader machines and other equipments well in time, having regard to the date of election i.e. 28.02.2025.

This is for your kind intimation.

Thanking you.

Yours Sincerely,



Nikhil Chopra
Chairman, Election Committee,
Delhi Bar Association 2024

Encl: Copy of letter dated 15.02.2025 of Delhi Bar Association

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(21)

No. _____/EC/DBA/2025

8 FEB 2025
Dated _____

Copy to-

- 1) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 3) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload the same on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 4) R & I Branch (HQ), THC, Delhi with direction to display the same on all notice boards and other necessary places.

Nikhil
Chairman, Election Committee
DBA Election 2024

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DELHI BAR ASSOCIATION

TIS HAZARI COURTS, DELHI-110054

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Asst. Secretary
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Joint Secretary
MS. SHWETA RANI
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Sr. Member Executive
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9953805700

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8826956766

Lady Member Executive
MS. RENU MALIK
9650246956

Ex. Office Member
SANJEEV NASIAR
9499047270

DIVYA DARSHAN SHARMA
9958275552

15.02.2025.

ELECTION NOTICE

Members are hereby informed that the Election Commission was appointed by the Executive Committee in its meeting dated 15th February, 2025 following four persons have been appointed to the Election Commission: -

1. *Sh. Ravinder Singh, Advocate - Chief Election Commissioner*
2. *Sh. Chandan Singh Rawat, Advocate*
3. *Sh. Rakesh Bhalla, Advocate*
4. *Dinesh Chaudhary*

Election Tribunal comprises of the following persons: -

1. *Sh. Subhush Tagra, Advocate*
2. *Sh. Virender Singh, Advocate*
3. *Sh. Prashant Divan, Advocate*

Sh. Atul Rathe, Advocate is appointed as Returning officer.

The Following advocates are appointed as AROs.

1. *Ankit Gupta, Advocate*
2. *Harish Kaushik, Advocate*
3. *Satish Kumar, Advocate*
4. *Sh. Kshitez Ahlawat, Advocate*
5. *Sh. Garvit, Advocate*

Nitin Ahlawat
Nitin Ahlawat
President

Atul Kumar Sharma
Atul Kumar Sharma
Hon'y. Secretary